

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15-12-2017.
15-1-2018

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 121/BB/ 2017	-	For filing objections	Rule-4 of IB	L&T Finance Ltd. Vs Dithi Infrastructure Pvt. Ltd.

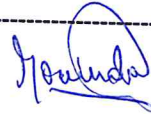
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. HSA ADVOCATES

PETITIONER



2. AKAASH BANTIA
9742132241

CORPORATE DEBTOR



ORDER

Counsel for Petitioner is present. Counsel for Respondent/Corporate Debtor is also present, who requested time for filing objections. Time extended finally till 07.02.2018.


Member (T)


Member (J)